

HIGH COURT OF MANIPUR
AT IMPHAL

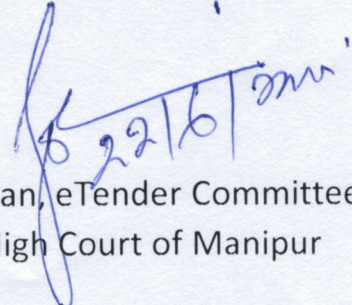
NOTIFICATION

22nd June, 2022

No. HCM/E-43/2016-Estt./Pt.-I/Vol.-VIID/11182. It is hereby notified that the technical bid for the e-tender no. HCM/E-43/2016-Estt./Pt.-I/Vol.-VIID for procurement of 25 (Twenty Five) no. of Desktop Based Video Conferencing (VC) equipment for various Subordinate Courts and 1 (one) no. of Studio Based VC equipment for Manipur Judicial Academy (MJA) has been opened on 30-05-2022. The technical evaluation has been completed and the result is furnished below.

Sl. No.	Bidder	Items Quoted	Qualified/Not Qualified
1	M/s Trade & Technology Pvt. Ltd. Guwahati	Studio VC	Qualified
		Desktop VC	Qualified
2	M/s JIL Information Technology Ltd., Ghaziabad	Studio VC	Qualified
		Desktop VC	Qualified
3	M/s BMG Informatics Pvt. Ltd., Guwahati	Desktop VC	Qualified
4	M/s Sanmati Traders, Imphal	Studio VC	Not Qualified
		Desktop VC	Qualified
5	M/s VA Infosolutions India Pvt. Ltd., New Delhi	Studio VC	Not Qualified
		Desktop VC	Not Qualified

Financial bids will be opened on **Saturday the 25th June, 2022 at 11:00 hrs.**


Chairman, eTender Committee
High Court of Manipur